

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1219
ANSWERED ON:29.11.2006
BLACK LISTING OF CONTRACTORS
Singh Shri Sugrib

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether National Highways Authority of India (NHAI) has blacklisted certain domestic and foreign contractors;
- (b) if so, the details thereof and the reasons therefor;
- (c) the extent to which such a move will affect the progress of NHAI projects in a stipulated time frame; and
- (d) the time by which new contractors are likely to be appointed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) Yes, Sir.

(b) The details are enclosed as Annexure-I.

(c) and (d) Terminated contracts (awarded to blacklisted firms) have been re-awarded and work is in progress. Though this may cause delay in completion of individual contracts due to termination of contracts and blacklisting of contractors, this deters the contractors against adoption of wrong means and negligence and will have a positive impact on completion of overall project.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.1219 FOR ANSWER ON 29TH NOVEMBER, 2006 ASKED BY SHRI SUGRIB SINGH REGARDING BLACK LISTING OF CONTRACTORS

List of Black Listed Firms

S. No.	Name of black listed firms	Reasons for black listing
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1. M/s. You One Engineering and Construction Company Limited.

2. M/s. Maharia Re-surfacing and Construction Private Limited.

3. M/s. You One-Maharia (JV) along with following associated firms :-

i) M/s. You One Engineering and Construction Company Limited (M/s. Ultra Construction and Engineering Company Limited- new name). Submission of forged bank guarantee.

ii) M/s. Maharia Re-surfacing and Construction Private Limited.

4. M/s. Maharia-Raj (JV)

Constituent Partners

i) M/s. Maharia Re-surfacing and Construction Private Limited.

ii) M/s. Raj & Associates Construction Division.

5. M/s. Garg Construction Company. Submission of forged
document for
qualification.

6. M/s Prakash-Mahavir. Due to collapse of
a span of bridge
during construction.

7. M/s Rana Projects International Limited. Submission of forged
bank guarantee.